

G. D. Tapase as Chairman, as accepted by the Government, have, by and large, been implemented.

(b) Does not arise.

CEMENT FACTORY IN CUDDAPAH

*118. SHRI Y. A. REDDY: Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

(a) whether Government propose to start a large scale cement factory in Cuddapah in Andhra Pradesh;

(b) if so, what would be its approximate cost; and

(c) when this factory is likely to start functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA):

(a) to (c) A statement is laid on the Table of the House.

STATEMENT

(a) to (c) A letter of intent was granted on the 26th November, 1964 to a private party for setting up a cement factory at Yerraguntla with an annual installed capacity of 200,000 tonnes. This party is negotiating purchase of mineralised land containing limestone from another party who had done prospecting work over that area. Another letter of intent has been issued on the 20th March, 1965 to a private party for setting up a small shaft kiln unit at Cuddapah with an annual installed capacity of 33,000 tonnes. Recently on 18th June, 1965, the Cement Corporation of India Limited, a public sector undertaking of the Central Government, has submitted an application for the grant of an Industrial Licence for setting up a cement factory at Yerraguntla in Cuddapah District with an annual capacity of 200,000 tonnes. The Corporation has been asked to ascertain whether limestone deposits in the area are adequate to sustain more than one plant which has already been licensed to a private party

and the question of issuing a letter of intent to them will be considered after they have completed this investigation.

APPLICATIONS FOR INDUSTRIAL LICENCE

*119 { SHRI GURUDEV GUPTA;
SHRI DAYALDAS KURRE;

Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

(a) the number of applications pending so far for the grant of industrial licences received by the Central Government from private parties recommended by the Government of Madhya Pradesh;

(b) the details of the applications received; and

(c) the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA):
(a) to (c) Information is being collected and will be laid on the Table of the House.

STEEL PLANTS AT SALEM, GOA AND HOSPET

*120. SHRI RAM SINGH: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have taken any decision regarding the setting up of small steel plants at Salem, Goa and Hospet independent of the fifth steel plant; and

(b) if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY):

(a) No, Sir.

(b) The matter is still under examination.